

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(26)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/17 & 18 /CAA/2018

PETITION NUMBER :

NAME OF THE PETITIONER(S) : ACCEL LIMITED

VS

NAME OF THE RESPONDENT(S) : ACCEL TRANSMATIC LIMITED

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

Mr PH ARVIND PANDIAN
SENIOR COUNSEL
for A R - RAMANATHAN

Counsel for Petitioners
in both CP

 A R - RAMANATHAN

ORDER

Counsel for the Petitioners present and filed an affidavit for condonation of 48 days delay in filing the petitions. As the sufficient cause has been shown for the delay caused in filing the petition, the delay of 48 days is condoned. Heard. **Reserved for order.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)